

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-8/2017/ 30 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri U. Prasad,
District & Session Judge,
Karimganj.

Dated Guwahati the 4th January, 2019.

Sub: **Permission to avail the Winter Vacation along with Headquarters Leave permission.**

Ref:- Your letters No.JKD.P/2018/4107/ 21.12.2018.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail the Winter Vacation w.e.f. 24.12.2018 to 31.12.2018 along with Station leave permission w.e.f. 24.12.2018 to 01.01.2019 as prayed for.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-8/2017/ 31 /A, dated 4.1.19 Pelan

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.

Sd/-

JT. REGISTRAR (VIGILANCE)